

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, (SZ)

AT CHENNAI

O.A No.4 of 2019

Anirudhreddy

....Applicants

Vs.

1. Union of india
Through the Secretary
Ministry of Environment, Forests and Climate Change
Indira Paryavaran Bhawan
Jorbagh Road
New Delhi – 110 003 and 4 others

....Respondents

O.A No.4 of 2020

Chava Srinivas

....Applicants

Vs

M/s.AnandMetalics&
Power Pvt Ltd & others

....Respondents

O.A No.5 of 2020:

Capt. L.K. Reddy (Retd)

....Applicant

VS

1. M/s. OM SHIV SHAKTHI IRON INDUSTRIES PVT LTD
Sy. No. 256 & 257, Mogiligidda Village,
Shadnagar Mandal,
Mahaboobnagar District,
Telangana – 509001 and others

... Respondents

REPORT FILED BY THE 2ND AND 3RD RESPONDENT

H.YASMEEN ALI

STANDING COUNSEL FOR
THE STATE OF TELANGANA

REPORT FILED BY THE 2ND AND 3RD RESPONDENT

1. During the process the TS IIC has taken the (8) sponge iron unit holders along with the concern Revenue officials (RDO, MRO, Surveyor) to the land parcels identified for re-location on 08.01.2021, i.e., (i) Rayapuram (V), Gattu (M), Gadwal Dist., where an extent of more than 1000 ac of land parcels is available (686.32 acres parampok and remaining is assigned) and in (ii) Chinnajatram (V), Narayanpet (M&D) an extent of 148 acres of Govt. land. In addition to the above the unit holders have also been taken to visit (iii) Kamsanpally (V), Damaragidda (M), Narayanpet (Dist) where in 1024 ac.
2. It is submitted that, during the land acquisition process, it is learnt that, the Sy. No. 83 of Rayapuram (V) is covered under proposed lift irrigation project. Hence, some more land parcels were identified at more than 12 locations at Mahaboobnagar Districts and the feasibility of the lands was examined and it was found that the land parcels are covered with hillocks and are not suitable for establishment of Sponge Iron Industries.
3. It is submitted that Subsequently another land parcel is identified at Kamsanpally (V), Narayanpet District and was visited and is being considered to establish sponge iron units in an extent of about 238 acres.
4. It is submitted that the TS IIC has identified an area of 299-32 Acres at Navalga, Korviched and Masanpally of Baseerabad Mandal and out of which the physical possession of the land to an extent of Acs 212.28 gts has been taken and remaining 87-04 Acres is under acquisition for establishment of Industrial Park. The Sponge Iron unit holders were taken to this site with a view to establish the Industrial Park for Relocation of the Sponge Iron Units. Further, process of assessing its suitability for sponge Iron units is underway in consultation with TSPCB.
5. In this regard, it is to submit that, during process of land identification/acquisition, many a times it is difficult to locate a big land parcel to establish the Industrial park with all required infrastructure. Sometimes land parcels are not suitable. Further the land identified shall be at least 1 KM away from habitations to comply with the CPCB norms. The resistance from local residents is also making it difficult to zero in on the location. However, all efforts are being made by the Govt. to develop the above two suitable lands to relocate the polluting industries.

Therefore, keeping in view of the practical difficulty and the continued efforts in identifying/acquiring the land it is submitted that further process of Master Planning, land development, water supply, sub-station for power supply, formation of internal roads etc., will be taken up duly obtaining Environmental Clearance at both the above locations and will be completed in the next 24 months.



Principal Secretary to Govt.
Industries & Commerce Department
Government of Telangana

Time Line for Relocation of Sponge Iron Industries:

Total Land required for Relocation of Sponge Iron Industries is 537-32 Acres.

| Sl No | Activity | Status | Timeline (months) | Remarks | |
|-------|--|--|-------------------|---|-------------------|
| 1. | Identification of suitable Site | Acres 537-32 Guntas | Completed | Two land parcels identified and found suitable | |
| 2. | Land Acquisition | Land Possession taken | 3 | Completed Acres 450-28 Guntas. Balance Acres 87-04 guntas is in progress | |
| | i. Kamsanpally (Village), Damaragidda(Mandal), Narayanpet (District) | 238 Acres | | | |
| | ii. Navalga, Korviched and Masanpally(Villages), Baseerabad(Mandal) | Acres 212-28guntas | | | Acres 87-04guntas |
| | Total | Acres 537-32 guntas | | | |
| 3. | Site Master Planning | Commenced Master plan preparation | | | |
| 4. | Obtaining Environmental Clearance | To be taken up after master planning | 8 | | |
| 5. | Detailed Project Report | -do- | 1 | | |
| 6. | Infrastructure Development | To be taken up after obtaining Environmental Clearance | 12 | | |
| 7. | Total time period | | 24 | | |



Principal Secretary to Govt.
Industries & Commerce Department
Government of Telangana